

OA 688/05

Dt. 29.09.2005

Hon'ble Mr. A.K. Bhatnagar, JM
Hon'ble Mr. D.R. Tiwari, AM

Heard Sri Dinesh Pathak, counsel for the applicant and Sri D. Tiwari, holding brief of Sri D.P. Singh, counsel for the respondents.

Learned counsel for the applicant seeks permission to withdraw the present O.A No. 688/05. For the same purpose he has filed M.A No. 3733/05. Learned counsel for the respondents has no objection. Accordingly the M.A is allowed. The O.A is dismissed as withdrawn in terms of the prayer made in the M.A No. 3733/05

Copy of the order be made available to counsel for the parties within 24 hours.

OR
Copy of order
prepared.
29/9/05

/Anand/

Dinesh
AM

An
JM